

ITEM NO.4

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11584/2019

(Arising out of impugned final judgment and order dated 31-10-2018 in MP No. 7267/2018 passed by the High Court of Judicature at Allahabad)

BHARAT PETROLEUM CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

SANJEEV ARORA & ORS.

Respondent(s)

([TO BE TAKEN UP AS FIRST ITEM])

Date : 04-05-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. K.M. Natraj, ASG
Mr. Rajeev Mishra, Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Sunil Narayanan, Adv.
Mr. S.G. Mishra, Adv.

For Respondent(s) Ms. Vibhooti Malhotra, AOR

Mr. Abhay Pratap Singh, AOR
Ms. Shubhangni Jain, Adv.
Mr. Aaryan Sadanand, Adv.

Mr. Kavin Gulati, Sr. Adv.
Mr. Rohit Amit Sthalekar, AOR

Ms. Meghna Tandon, Adv.
Mr. Anish Agarwal, AOR

Mr. Satyam Thareja, AOR
Ms. Neelakshi Bhadauria, Adv.
Mr. Prateek Singh Kundu, Adv.

Mr. Paramjit Singh Patwalia, Sr. Adv.
Mr. Avi Tandon, Adv.
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28th July, 2022 in the first three cases.

(SONIA BHASIN)
COURT MASTER (SH)

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER